

during the current Session due to ill health. He has, therefore, requested for grant of leave of absence from 7th July to 14th August 2014 of the current (232nd) Session of the Rajya Sabha.

Does he have the permission of the House for remaining absent from 7th July to 14th August 2014 of the current (232nd) Session of the Rajya Sabha?

*(No hon. Member dissented)*

MR. DEPUTY CHAIRMAN: Permission to remain absent is granted.

*... (Interruptions) ...*

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#### STATEMENTS BY MINISTER

##### **Implementation of Twenty-first and Twenty-fifth reports of Department-related Parliamentary Standing Committee on Railways**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Sir, I make the following statements regarding:—

- (i) Status of implementation of recommendations contained in the Twenty-first Report of the Department-related Parliamentary Standing Committee on Railways on “Major Railway Accidents during last five years - Causes and Remedial Measures.”

[Placed in Library. *See* No. L.T. 319/16/14]

- (ii) Status of implementation of recommendations contained in the Twenty-fifth Report of the Department-related Parliamentary Standing Committee on Railways on “Ongoing and Pending Railway Projects, with special emphasis on Projects in North Eastern Region.”

[Placed in Library. *See* No. L.T. 320/16/14]

*... (Interruptions) ...*

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#### **MOTION FOR ELECTION TO ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS), BHUBANESWAR**

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING; THE MINISTER OF STATE OF THE MINISTRY OF